

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 127

IA(I.B.C)/1719(CH)2023

IA(I.B.C)/461 (CH)2023

IA(I.B.C)/462 (CH)2023

In

CP (IB) No. 108/Chd/Pb/2017

(Admitted)

IN THE MATTER OF:

Kochar Overseas Pvt. Ltd.

...

Corporate Applicant

Versus

Punjab National Bank

...

Respondent

Under Section: 10, IBC 2016, 54, 43(1) r/w Sec 44 (1), 66(1)

Order delivered on 09.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.08.2024.

Sd/-

Court Officer